

OA 275/96 of 1996


Ram Baran Ram Vs. Union of India & Others

1/30.4.96

Shri M.L.Paswan, Registrar Incharge

Defects have been removed.

Let the record be put up before the Hon'ble Bench  
for admission on 14.5.96.


  
( M.L.Paswan )  
Registrar Incharge

2/14.05.96

Counsel for the applicant : Shri J.P.Sharma.

Heard Shri J.P.Sharma, learned counsel for  
the applicant. He prays for withdrawal of the case  
with a liberty to file a fresh O.A. Prayer granted.  
He is directed to file a fresh O.A. within two weeks  
from now.

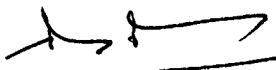
Let the fresh O.A. be ~~list~~ filed on 31.05.1996  
for admission.

  
(N.K.Verma)  
Member (A)

SKJ  
3./ 31.5.96.

Hon'ble Shri K.D. Saha, Member (A)

No one appears. It is not clear as to whether a fresh  
OA has been filed by the learned counsel for the applicant.  
As far as OA 275/96 is concerned, by order of the  
Tribunal dated 14.5.96 the same stands disposed of as  
withdrawn.

  
(K.D. Saha)  
Member (A)

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